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Title: Regarding issue of notification regulating the use of RO Purifier-laid.

SHRI JAYADEV GALLA (GUNTUR): ... (*Interruptions*) ... * It is the responsibility of both the Central and State Governments to take measures to protect public health and environment. There have been complaints that RO systems used in India are de-mineralising water. So, Expert Committee was constituted which recommended that if TDS is less than 500 milligrams per litre, such RO system will remove important minerals and also cause undue wastage of water. ... (*Interruptions*)

Issue has gone before NGT and it had directed the Government of India to immediately issue notification banning RO purifiers where TDS in water is below 500 milligrams per litre. The Ministry then sought extension of time for notification due to the pandemic and NGT granted the same. The period expired, I think, in January. Government sought four more months for issue of notification – two months for inviting comments and two months for finalisation. ... (*Interruptions*)

Now, that period is over. Hence, I appeal to the Government of India to issue notification in the interest of public health. ... (*Interruptions*)

माननीय सभापति : आप सभी अपनी-अपनी सीट्स पर जाइए।

... (व्यवधान)

माननीय सभापति : अध्यक्षपीठ से बराबर प्रार्थना की जा रही है, अनुरोध किया जा रहा है कि कृपया आप सहयोग करें, सदन को चलने दें, अपनी बात कहें और अन्य माननीय सदस्यों को भी बात कहने का अवसर दें।

... (व्यवधान)

माननीय सभापति : नारायण जी।

... (व्यवधान)

माननीय सभापति : श्री बालूभाऊ उर्फ सुरेश नारायण धानोरकर जी।

... (व्यवधान)

माननीय सभापति : श्री अब्दुल खालेक जी।

... (व्यवधान)

माननीय सभापति : श्री बैत्री बेहनन जी।

... (व्यवधान)

माननीय सभापति : श्री ए. गणेशमूर्ति जी।

... (व्यवधान)

माननीय सभापति : श्री पी. वेलुसामी जी।

... (व्यवधान)

माननीय सभापति : श्रीमती अपरूपा पोद्दार जी।

... (व्यवधान)

माननीय सभापति : श्री संजय जाधव जी।

... (व्यवधान)

माननीय सभापति : कृपया आप लोग अपनी सीट पर जाइए।

... (व्यवधान)

माननीय सभापति : श्रीमती वीणा देवी जी।

... (व्यवधान)

माननीय सभापति : श्री हनुमान बेनीवाल जी।

... (व्यवधान)

माननीय सभापति : मैं पुनः आपसे अनुरोध कर रहा हूँ, आपसे निवेदन है कि कृपया अपनी सीट पर जाकर बैठें, सहयोग करें, सदन की कार्यवाही में भाग लें और अपना विषय यहां रखें।

... (व्यवधान)

माननीय सभापति : सभा की कार्यवाही बुधवार, दिनांक 28 जुलाई, 2021 को प्रातः 11 बजे तक के लिए स्थगित की जाती है।

16.33 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, July 28, 2021/ Sravana 6, 1943 (Saka).

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* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* Available in Master copy of Debate, placed in Library.

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* Not recorded.

* Not recorded.

* Not recorded.

* Not recorded.

* Not recorded.